

ITEM NO.4

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 9238/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DEVI PRASAD & ORS.

Respondent(s)

)

Date : 04-12-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Harish Pandey, AOR

For Respondent(s)

Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.
Mr. Shantanu Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Ld. Counsel for the appellant is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved respondent No.2.

Service is complete on respondent No.3 but none has entered appearance.

List again on 22.1.2024.

H. SHASHIDHARA SHETTY
Registrar